

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P. No. 1146 of 2020

M/s Dubeydee Enterprises and Anr. Petitioners
-- Versus --
State of Jharkhand and Anr. Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :- --
For the State :- --

3/09.09.2021 This petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Nobody appeared for the parties.

Let this matter appear before the Regular Bench in the usual course.

(Sanjay Kumar Dwivedi, J)

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